

ITEM NO.105

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3783/2023

CHOTAY @ PREAM CHANDRA

Appellant

VERSUS

THE STATE OF UTTAR PRADESH

Respondent

I.A. No. 99730/2023 - EXEMPTION FROM FILING O.T.

Date : 03-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE R. MAHADEVAN

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Pradeep Kumar Yadav, Adv.  
Ms. Anjale Kumari, Adv.  
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Mr. Yasharth Kant, AOR  
Mr. Suryaansh Kishan Razdan, Adv.  
Ms. Sonal Kushwah, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the appeal after three weeks.

(RASHMI DHYANI PANT)  
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)